

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.01.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 205/BB/2020	For final hearing	Sec 131 of CA 2013	Quint Wellington Redwood India Consulting Pvt Ltd	Akshay G, PCS		

ADVOCATE FOR PETITIONER/s:

MR. AKSHAY. G - PCS

ADVOCATE FOR RESPONDENT/s: 

ORDER

Heard Mr. Akshay.G, learned PCS for the Petitioner through Video Conference.
The learned Counsel for the Petitioner submits though they have impleaded the ROC and other Statutory Authorities and have served the copy of the Petition on the respective Statutory Authorities, however, the Statutory Authorities have not filed any reply to the main Petition even after the reasonable time. The learned Counsel for the Petitioner want to seek instructions.

Post the case on 04.02.2021

MEMBER (T)

MEMBER (J)

Verified
Brunda

Court Officer